

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00444/2019**

**Monday, this the 17<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

Ramya C. Challayil, D/o. Sri. Raveendran C.,  
aged 32 years, Gramin Dak Sevak ABPM (Level-2),  
Eramala PO, Orkkatteri (via), Vadakara – 673 501,  
Residing at Cheriyapallikunnath House, Varikkoli PO,  
Nadapuram Village, Vadakara Taluk,  
Kozhikode – 673 506.

..... **Applicant**

**(By Advocates : Mr. O.V. Radhakrishnan, Sr.**  
**Mr. Antony Mukkath**  
**Mr. P. Krishnankutty Nair**  
**Ms. K. Radhamani Amma)**

**V e r s u s**

1. Superintendent of Post Offices, Vadakara Division,  
Vadakara – 673 101.
2. Postmaster General, Northern Circle, Kozhikode.
3. Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
4. Union of India, represented by its Secretary,  
Ministry of Communications, New Delhi. .... **Respondents**

**(By Advocate : Mr. Sinu G. Nath, ACGSC)**

This application having been heard on 17.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard the Advocate appearing for the applicant and Advocate Mr. Sinu G. Nath, ACGSC appearing for the respondents through video conferencing.

2. Respondents filed a detailed reply statement wherein it is submitted that they have admitted the claim of the applicant for transfer to BPM, Varikkoli mentioned in paragraph 13 of the reply statement.

3. Learned counsel for the applicant submitted that he will be satisfied if his fresh application is considered and disposed of by the competent authority within a time frame.

**4. In view of the limited submission made by the applicant and considering the admission made by the respondents in paragraph 13 of the reply statement, we hereby direct the competent authority to consider the fresh application submitted by the applicant as per OM No. 17-31/2016- GDS dated 22.01.2020 and pass a speaking and reasoned order within a period of one month from the date of receipt of a copy of this order.**

5. The Original Application is disposed of as above. No order as to costs.

**(K.V. EAPEN)  
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)  
JUDICIAL MEMBER**

**“SA”**

**Original Application No. 180/00444/2019**

**Applicant's Annexures**

**Annexure A1** – Photocopy of the memo No. MD/BO-14 dated 21.9.2007 of the 1<sup>st</sup> respondent.

**Annexure A2** – Photocopy of the marriage certificate issued by the Registrar of Marriage, Nadapuram Grama Panchayath.

**Annexure A3** – Photocopy of the notification No. 19-10/2004-GDS dated 17.7.2006 of the Govt. of India, Department of Posts.

**Annexure A4** – Photocopy of the representation dated 24.10.2016 of the applicant to the 3<sup>rd</sup> respondent.

**Annexure A5** – Photocopy of the notice memo No. ST/120/VDK-19/2018 dated 13.6.2018 of the Assistant director (Staff) - 3<sup>rd</sup> respondent.

**Annexure A6** – Photocopy of the declaration dated 19-12-2018 of the applicant.

**Annexure A7** – Photocopy of the OM No. 17-31/2016-GDS dated 04-01-2019 of the Govt of India, Ministry of Communications, Department of Posts.

**Annexure A8** – Photocopy of the memo No. B3/ED/Tfr dated 2.4.2019 of the 1<sup>st</sup> respondent.

**Annexure A9** – Photocopy of the memo No. B3/limited transfer dated 28.5.2019 of the 1<sup>st</sup> respondent.

**Respondents' Annexures**

**Annexure R1(a)** – True copy of the letter No. 17-31/2016 GDS dated 15.4.2019.

**Annexure R1(b)** – True copy of the Memorandum No. 17-31/2016-GDS dated 22.01.2020.